

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

CP (IB) No. 122/Vol./Chd/Hry/2021

IN THE MATTER OF:

Jagannath Coal Transport Pvt. Ltd. ...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 02.09.2024.

Sd/-
Court Officer